



2026:AHC:41619

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 16550 of 2025

Sanju Singh

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s) : Anoj Kumar Mishra

Counsel for Respondent(s) : C.S.C., Prakhar Saran Srivastava,
Tarun Agrawal

Court No. - 30

HON'BLE VIKAS BUDHWAR, J.

1. Shri Anoj Kumar Mishra, learned counsel for the petitioner seeks to withdraw the present writ petition wherein prayer has been impugned for considering the claim of the writ petitioner for payment of basic salary with the liberty to file fresh as the present writ petition is not properly constituted.
2. Learned Standing Counsel has no objection to the same.
3. The writ petition is **dismissed** as withdrawn with liberty to file afresh.

(Vikas Budhwar,J.)

February 24, 2026

A.N. Mishra